

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 146/TL/2022

Coram:

**Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member**

Date of Order: 14th July, 2022

In the matter of

Application under Section 14 of the Electricity Act, 2003 read with the Central Electricity Regulatory Commission (Terms and Conditions for Grant of Transmission Licence and other related matters) Regulations, 2009 for grant of separate Transmission Licence to Powergrid Ramgarh Transmission Limited for implementation of scope of work as detailed in the Petition through RTM mode.

And

In the matter of

POWERGRID Ramgarh Transmission Limited,
B-9, Qutab Institutional Area,
Katwaria Sarai,
New Delhi – 110 016.

..... **Petitioner**

Vs

1. Uttar Pradesh Power Corporation Ltd.
(Formerly Uttar Pradesh State Electricity Board)
Shakti Bhawan, 14, Ashok Marg,
Lucknow-226001 (Uttar Pradesh).

2. Ajmer Vidyut Vitran Nigam Ltd.
132 kV, GSS RVPNL Sub-station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017 (Rajasthan).

3. Jaipur Vidyut Vitran Nigam Ltd.
132 kV, GSS RVPNL Sub-station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017 (Rajasthan).

4. Jodhpur Vidyut Vitran Nigam Ltd.
132 kV, GSS RVPNL Sub-station Building,
Caligiri Road, Malviya Nagar,
Jaipur-302017 (Rajasthan).

5. Himachal Pradesh State Electricity Board,
Vidyut Bhawan, Kumar House Complex Building II,
Shimla-171004 (Himachal Pradesh).

6. Punjab State Power Corporation Limited,
Thermal Shed Tia, Near 22 Phatak,
Patiala-147001 (Punjab).

7. Haryana Power Purchase Centre,
Shakti Bhawan, Sector-6,
Panchkula-134109 (Haryana).

8. Power Development Deptt.
Govt. of Jammu & Kashmir
Mini Secretariat, Jammu

9. BSES Yamuna Power Ltd. (BYPL),
B-Block, Shakti Kiran, Bldg.
(Near Karkardooma Courts), Karkardooma
2nd Floor, New Delhi-110092

10. BSES Rajdhani Power Ltd. (BRPL)
BSES Bhawan, Nehru Place,
New Delhi-110019.

11. Tata Power Delhi Distribution Ltd. (TPDDL)
NDPL House, Hudson Lines,
Kingsway Camp, Delhi-110009.

12. Chandigarh Administration
Sector -9, Chandigarh.

13. Uttarakhand Power Corporation Ltd.
Urja Bhawan, Kanwali Road,
Dehradun (Uttarakhand).

14. New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110002.

15. North Central Railway
Allahabad (Uttar Pradesh).

16. Chief Operating Officer,
Central Transmission Utility India Limited (CTUIL)
Saudamini, Plot No.2, Sector -29,
Gurgaon 122001.

17. Chief Engineer,
Power System Project Monitoring Division
Central Electricity Authority,
Sewa Bhawan, R. K. Puram,
New Delhi-110 022

.....Respondents

The following were present:

Shri Shubham Arya, Advocate, PRTL
Ms. Poorva Saigal, Advocate, PRTL
Shri Ravi Nair, Advocate, PRTL
Shri Nipun Dave, Advocate, PRTL
Ms. Supriya Singh, PRTL
Shri V.C. Sekhar, PRTL
Shri Arjun Malhotra, PRTL
Shri Yatin, CTUIL
Shri Swapnil Verma, CTUIL
Shri Siddharth Sharma, CTUIL
Shri Ranjeet Singh Rajpur, CTUIL
Shri Kashish Bhambhani, CTUIL

ORDER

The Petitioner, Power Grid Ramgarh Transmission Limited has filed the present Petition under Section 14 of the Electricity Act, 2003 (hereinafter referred to as 'the Act') read with provisions of the Central Electricity Regulatory Commission (Terms and Conditions for grant of Transmission Licence and other related matters) Regulations, 2009 (hereinafter referred to as 'the Transmission Licence Regulations') for grant of separate transmission licence for implementation of (i) 1 no. of 400 kV bay at Fatehgarh-III PS and (ii) 6 nos. of 220 kV bays and 3 nos. of 400 kV bays along with bus extension of 220 kV & 400 kV bus as well as bus sectionaliser arrangement between both the levels i.e. 400 kV new section and 220 kV new section with under implementation section at Fatehgarh-III PS ('the Project') through RTM mode. The scope of the project for which transmission licence is sought is as under:

- (a) Implementation of 400 kV bays under ISTS: Implementation of 400kV bays to RE generators at Bhadla-II PS, Fatehgarh-II, & Fatehgarh-III (erstwhile Ramgarh-II) PS under ISTS.

S.No	Scope of the Transmission Scheme	Capacity /km	Implementation schedule	Estimated Cost as per DPR
1	1 no. of 400 kV bay at Fategarh-III PS (erstwhile Ramgarh-II)*	400 kV line bays -1	15.08.2023	Rs. 16.30 Crore including IDC of Rs. 0.57 crore)

(b) Grant of 400 & 220kV bays to RE generators at Fatehgarh-III (erstwhile Ramgarh-II) PS under ISTS:

S.No.	Scope	Capacity	Estimated Cost as per DPR
1.	6 nos. of 220 kV bays and 3 nos of 400 kV bays along with bus extension of 220 kV & 400 kV bus as well as bus sectionaliser arrangement between both the levels i.e. 400 kV new section and 220 kV new section with under implementation section at Fatehgarh-III PS.	400 kV line bays -3 nos. 220 kV line bays-6 nos. 400 kV bus sectionaliser - 1 no. 220 kV bus sectionaliser - 1 no.	82.45 crore including IDC of Rs. 2.30 crores.

2. The Petitioner has made the following prayers:

(a) Grant separate Transmission License to the Applicant for implementation of scope of works as detailed at para 4 above under Regulated Tariff Mechanism (RTM) mode.

(b) Allow the Applicant the liberty to approach the Hon'ble Commission with actual cost on completion of works for determination of transmission charges for the aforementioned additional scope in accordance with Section 61, 62 of the Electricity Act, 2003 and applicable Tariff Regulations as per 8 (2) of the Transmission License Regulations.

(c) Condone any inadvertent omissions/ shortcomings/ errors and permit the Applicant to add/ modify/ alter this application and make further submissions as may be required at a future date.

3. Case was called out for virtual hearing on 12.7.2022.

4. During the course of hearing, learned counsel for the Petitioner submitted that the Petitioner is already an inter-State transmission licensee implementing the

'Transmission System Strengthening Scheme for evacuation of power from Solar Energy Zones in Rajasthan (8.1 GW) under Phase II – Part A' for which the transmission licence was granted to the Petitioner by the Commission vide order dated 31.5.2021 in Petition No. 89/TL/2021. However, subsequently, in terms of notification of Ministry of Power dated 16.7.2021 and the Office Memorandum of CTUIL dated 2.12.2021, the aforesaid Project has been allocated to the Petitioner on RTM basis and details relating to estimated cost as per DRP and the implementation schedule have been enclosed with the Petition. Learned counsel further submitted that the Petitioner has complied with all the requirements for grant of transmission licence under the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Transmission Licence and other related matters) Regulations, 2009 read with Commission's order dated 22.1.2022 in Petition No. 1/SM/2022. Learned counsel further added that CTUIL vide letter dated 3.6.2022 has recommended for grant of transmission licence to the Petitioner.

5. The representative of CTUIL submitted that implementation schedule of the various elements of the Project had been fixed in line with the Scheduled Commercial Operation Date (SCOD) of the various renewable generators coming at the Fatehgarh-III Pooling Station. However, in the recent JCC, Northern Region meeting, many of these generators have indicated the deferment of their SCOD on account of GIB issue and hence, the recommendation of CTUIL along with the implementation schedule of the elements of the Project is liable to further changes.

6. We have heard the learned counsel for the Petitioner and the representative of CTUIL. In our considered view, no purpose will be served to keep the instant Petition pending till finalization of implementation schedule of the elements of the Projects which are further likely to be changed in future. Accordingly, the present Petition is

disposed of with liberty to the Petitioner to approach the Commission after finalization of implementation schedule of the Project, etc. Filing fees paid in the present Petition shall be adjusted against the Petition to be filed in future on the subject.

7. The Petition No. 146/TL/2022 is disposed of in terms of the above.

Sd/-
(P. K. Singh)
Member

sd/-
(Arun Goyal)
Member

sd/-
(I.S. Jha)
Member